

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/3508/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Syed Imdadur Rahman,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 9th April, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.JHD/1/2024/10/1350 dated 06.04.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two days casual leave on 10.04.2024 and 12.04.2024, along with station leave permission, from the morning of 10.04.2024 till the morning of 18.04.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/3509/A, dated , 09-04-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

12/04/24
JT. REGISTRAR (VIGILANCE)
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